

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10133 of 2021- DB

(Arising out of OIA-AHM-EXCUS-002-APP-040-042-2020-21 dated 29/12/2020 passed by Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

INTAS PHARMACEUTICALS LTD

.....Appellant

Corporate House Near Sola Bridge,
S.G. High Way, Thaltej
Ahmedabad, Gujarat

VERSUS

Commissioner of C.E.-AHMEDABAD-II

.....Respondent

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat- 380009

APPEARANCE:

Shri Willingdon Christian, Advocate for the Appellant
Shri Mihir G Rayka, Addl. Commissioner(AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 03.10.2024
DATE OF DECISION: 10.10.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10588 of 2020.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**